

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 06 OF 2017 IN
APPEAL NO. 74 OF 2015**

Dated: 24th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Meghalaya Power Distribution Corporation Ltd. Review Petitioner /
Appellant(s)**

Vs.

**Meghalaya State Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Review Petitioner / Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

Issue notice to the Respondents returnable on 08.01.2018.
Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No. 1.
Dasti, in addition, is permitted.

List the matter on **08.01.2018**.

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**